

O.A. 1881/93.
along with
O.A. 1735/93.

10.8.2000

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.
Hon'ble Mr. S. Dayal, A.M.

We have heard Sri Pankaj Srivastava,
brief holder of Sri Satish Chaturvedi and Sri Amit
Sthalekar learned counsel for the respondents.

Misc. Application 2953/97 has been filed to
dismiss the O.A, as withdrawn. Accordingly the O.A.
is dismissed as withdrawn. No order as to costs.


A.M.


V.C.

Nafees.